

1973 के 'हिन्दुस्तान' में प्रकाशित वह समाचार सरकार के नोटिस में आया है जिसमें यह बताया गया है कि पंजाब के मुख्य-मंत्री ने कहा है कि तस्कर व्यापार करने वालों तथा कुछ अन्य समाज विरोधी तत्वों द्वारा गुरुद्वारों को इस्तेमाल किया जा रहा है।

(ख) इस संबंध में की गई जांच-पड़ताल से पता चला है कि 1973 में एक ऐसा मामला पकड़ा गया था जिसमें अवैध शराब तथा अफीम पास रखने के कारण ऐसे दो गण्डों को पुलिस द्वारा गिरफ्तार कर लिया गया था जो एक गुरुद्वारे तथा उसके साथ की सराय के अन्दर रह रहे थे। तस्कर व्यापार को रोकने के लिये सरकार द्वारा किए गये सामान्य उपायों के अतिरिक्त गुरुद्वारों तथा अन्य धार्मिक स्थलों की प्रबन्ध समितियों से कहा गया है कि वे यह सुनिश्चित करें कि इन धार्मिक स्थानों के परिसरों का उपयोग समाज विरोधी तथा गैर कानूनी उद्देश्यों के लिये नहीं किया जाय।

**Assault on hotel employees by General Secretary and office bearers of Ashoka Hotel Karamchari Sangh**

5758. SHRI RAMAVATAR SHASTRI :  
SHRI S. M. BANERJEE :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the General Secretary and other office bearers of Ashoka Hotel Karamchari Sangh assaulted an employee of the Hotel and a police criminal case has been registered against them and after being arrested they were released on bail later on ;

(b) whether they have not been suspended so far by the I.T.D.C. management whereas the management had suspended the office-bearers of the All India I.T.D.C. Employees Union in the month of March, 1973 in a similar case ; and

(c) if so, the reasons therefor and the action Government have taken or propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) It has been alleged that the General Secretary of the Ashoka Hotel Karamchari Sangh and some others assaulted a few employees of the Ashoka Hotel on 22nd October, 1973. On receipt of a complaint, the Police intervened and filed a complaint against the alleged assailants in a local Magistrate's Court under Section 107(1) of the Criminal Procedure Code. They were released on bail on furnishing security.

(b) and (c). The incident of March 1973 was different from that of October 1973. In the latter case, it was only an apprehension of breach of peace and no *prima-facie* criminal offence under the Indian Penal Code has been made out so far against the persons concerned. Hence they have not been suspended by the management so far.

बिहार में जूट के स्थान पर दूसरी फसलों का बोया जाना

5759. श्री विमूति मिश्र : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के जूट उत्पादकों को जूट की कीमत 20-30 रुपये प्रति मन मिलती है ;

(ख) यदि हां, तो क्या जूट उत्पादक भविष्य में जूट के स्थान पर आम फसल उगाने की बात सोच रहे हैं ; और

(ग) यदि हां, तो इस पर उनकी क्या प्रतिक्रिया है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री ए० सी० जार्ज) : (क) जी नहीं।

(ख) और (ग). प्रश्न नहीं उठते।

**Statement of income filed by Doctors of Dhanbad Division of Eastern Railways for Income-Tax Assessment**

5760. SHRI K. M. MADHUKAR :  
SHRI RAMAVATAR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Railway Doctors getting non-practicing allowances are submitting the statement of their income after including the visiting fees charged

by them for correct assessment of Income-tax; and

(b) if so, whether the visiting fees taken by each Doctor of Dhanbad Division, Eastern Railway during 1970, 1971 and 1972 had been included in their Annual Statements of Income-tax?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) A sample check of the returns of some Railway doctors assessed in Calcutta indicates that some of these doctors declared their income from profession separately apart from income from salary without however giving details regarding the visiting fees charged by them.

(b) The Income-tax returns filed by the doctors of the Dhanbad division of the Eastern Railways do not indicate any income by way of visiting fees.

#### Directives to Ministries to effect economy especially in Petrol consumption

5761. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of FINANCE be pleased to state :

(a) whether Government had issued directives to all Ministries to effect economy in their budget in view of the difficult financial position prevailing in the country ;

(b) if so, the Ministry-wise break-up of economy actually effected ; and

(c) whether any directive has been issued to economise use of petrol for staff cars and if so, the present, Ministry-wise break-up of expenditure and the economy actually effected ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library See No. LT 6091/73].

#### Shifting of Foreign Plants

5762. SHRI NAWAL KISHORE SHARMA :

PROF. MADHU DANDA-VATE :

Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal by four foreign firms to shift their entire

plants to India ;

(b) if so, the details of the countries which have offered and the plants and industries to be set up;

(c) the main features of the steps taken by Government to consider such offers ; and

(d) the location of such plants, if any, in Rajasthan?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGÈ) : (a) and (b). Apparently, the reference is to the news items in 'The Times of India' dated 26th November, 1973 under the heading "Four Foreign Offers to Shift Plants to India". Out of the four proposals mentioned in this news item, two are not exactly transfer of plants to India but are proposals for import of second-hand machinery. There is only one proposal received for transfer plant from USA to India for the manufacture of Luxury Diesel Trawler Yachts on 100% export-oriented basis in collaboration with a U.S. firm. As regards the reference in the above mentioned "Times of India" news item of 26th November, 1973 about the proposal of a Danish Manufacturer of Stainless Steel Cutlery, no concrete proposals has been received so far.

(c) The proposal of shifting of plant for the manufacture of Luxury Yachts is under consideration of the Government.

(d) No, Sir.

#### Difficulties faced by Textile Mills in Kerala

5763. SHRI N. SHREEKANTAN NAIR :

SHRI VARKEY GEORGE :

Will the Minister of COMMERCE be pleased to state :

(a) whether it has been brought to his attention that textile mills in Kerala are facing difficulties due to inadequate supply of Staple Fibre ; and

(b) if so, the steps taken to assure generous allotment of this important raw material ?